

(4) Removal of wrecks from their present positions to the locations assigned by Port Trust Authorities without any damage to port property, third parties, personnel or waterways.

(5) The wreck removal operation should in no way create any navigational hazard or hindrance to navigation or to the maintenance and/or capital dredging being done in the approach channel and sand trap.

(f) The firm has informed Paradip Port Trust on 6.12.85 that they are now not interested in the contract. It is, therefore, not possible to say when the work will be completed.

Ban on appointments to vacant posts

4741. SHRI MANVENDRA SINGH : Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state :

(a) whether it is a fact that Government have banned appointments to all categories of vacant posts in the Central Council for Research in Ayurveda and Siddha and Homoeopathic Pharmacopoeial Laboratory, National Institute of Homoeopathy and Central Council of Homoeopathy vide order dated 9 October, 1985;

(b) if so, whether the instructions in this regard are being followed by concerned organisations and no new appointments or offer of appointment have been made by any of these organisations;

(c) which of these organisations have made new appointments or offer of appointment since the ban orders came into effect thereby ignoring the directive of the Ministry; and

(d) the action Government propose to take in the matter ?

THE DEPUTY MINISTER IN THE DEPARTMENT OF FAMILY WELFARE (SHRI S. KRISHNA KUMAR) : (a) Vide Government Order dated 9th October, 1985 all sanctions issued for filling up of vacant posts in respect of these institutions were ordered to be held in abeyance until further orders. These instructions are,

however, not applicable in cases where vacancy is to be filled on deputation or by promotion.

(b), (c) & (d) The information is being collected.

Shortage of vital drugs in CGHS Dispensaries

4742. SHRIMATI KRISHNA SAHI : Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state :

(a) whether there is shortage of vital drugs in the CGHS Dispensaries as well as in Super Bazar in Delhi;

(b) whether CGHS dispensaries have medicines categorised as listed or non-listed;

(c) if so, whether medicines such as Indral, Ancidal, Aldomet and disprine are listed or un-listed; and

(d) on what basis, medicines are categorised as "Listed" or "un-listed" ?

THE DEPUTY MINISTER IN THE DEPARTMENT OF FAMILY WELFARE (SHRI S. KRISHNA KUMAR) : (a) No, Sir.

(b) Yes, Sir.

(c) The medicines such as Indral, Ancidal, Aldomet and disprine are listed items and supplied in generic names.

(d) the medicines for use in CGHS dispensaries are selected by a Committee namely the CGHS Formulary Committee. The medicines included in the CGHS Formulary are listed items. The Formulary is revised once in a year to making additions and deletions of medicines as per requirements of the Scheme.

Central water and power research station Pune

4743. SHRI MANIK REDDY : Will the Minister of WATER RESOURCES be pleased to state :

(a) whether Central Water & Power Research Station at Pune is handling 450